

BENCH-I

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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal.No. 490/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M

Name of the Company		Rupayan Reality Pvt.Ltd.-Vs-Registrar of Companies, W B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS ARVIND KUMAR MISRA

Arvind.  
4/01/2018

**O R D E R**

Ld. Counsel for the appellant is present.

Heard. Reserved for order.

8d  
(Jinan K.R.)  
Member (J)

8d  
(V.P.Singh)  
Member (J)